

sufficiently met. However, in spite of that the matter is under examination for a variety of reasons including the likelihood of peak periods of traffic when within a short period a large volume of traffic may have to be carried.

**Shri Hem Barua:** May I submit....

**Mr. Speaker:** He has asked the question and the answer has come.

**Shri Hem Barua:** There was an expert committee of seven engineers appointed by the Government of India during his predecessor's term of office.

**Mr. Speaker:** That is all right.

**Shri U. M. Trivedi:** The answer given by the hon. Minister does not make it clear whether the Government has considered the doubling of the track or the converting of the metre gauge into broad gauge. Which of the two aspects has been considered?

**Shri Swaran Singh:** Both these aspects have been considered. A third aspect, namely, another alignment for a new railway line, is also under consideration.

**Shri Basumatari:** In view of the fact that the bridge on the Brahmaputra has been completed and the ferry crossing arrangement at Pandu is lying idle and at the same time when the national highway diversion is not yet complete, may I know whether there is a proposal to transfer this ferry to Jogighopa from Pandu to meet this emergency?

**Shri Swaran Singh:** It is a suggestion for action.

रेलवे दुर्घटना जांच समिति

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- \*५ { श्री भक्त दर्शन :  
श्री भगवत मा आजाद :  
श्री स० मो० बनर्जी :  
श्री प्र० चं० बरुआ :  
श्री विभति मिश्र :  
श्री दी० चं० शर्मा :  
श्री प्र० रं० चक्रवर्ती :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) रेलवे दुर्घटना जांच समिति के प्रारम्भिक प्रतिवेदन में की गई सिफारिशों पर क्या कार्यवाही की गई है; और

(ख) उक्त समिति के अन्तिम प्रतिवेदन के कब तक मिल जाने की संभावना है ?

रेलवे मंत्रालय में उपमंत्री (श्री सें० बें० रामास्वामी) : (क). रेलवे दुर्घटना जांच समिति ने अपनी रिपोर्ट का पहला भाग पेश किया है और रेलवे मंत्रालय ने उस पर विचार किया है। रिपोर्ट में जो सिफारिशों की गई हैं और विचार प्रकट किये गये हैं, उन पर रेल मंत्रालय की राय २२-१-६३ को सभा-पटल पर रखी गई थी। उस राय के अनुसार आगे कार्रवाई की जा रही है।

(ख) अभी निश्चित तारीख बताना संभव नहीं है।

[(a) The Railway Accidents Committee submitted Part I of their Report which was considered by the Ministry of Railways. A copy of their views on the Recommendations/Observations made in the Report has been laid on the Table of the House on 22-1-63. Further action in the light of those views is being pursued.

(b) At this stage it is not possible to give a firm date.]

श्री भक्त दर्शन : श्रीमन, इस कमेटी ने जो अपनी प्रारम्भिक रिपोर्ट दी है उसकी सिफारिशों पर अमल करने में अब तक कितनी सफलता मिली है और उन की वजह से स्थिति में कितना सुधार हुआ है ?

**Shri S. V. Ramaswamy:** There are about 110 items in the report; of these 28 are observations and seven are recommendations for action. They are under consideration. As regards the remaining, they are either accepted

or are in conformity with existing practice and are being acted upon.

**श्री भक्त दर्शन :** श्रीमन्, प्रश्न के खंड (ख) के उत्तर में बतलाया गया कि अभी यह नहीं बतलाया जा सकता कि कमेटी कब अपनी रिपोर्ट देगी। मैं जानना चाहता हूँ कि क्या कमेटी ने अपनी प्रारंभ से कोई कारण बतलाये हैं डा के लिये या कोई समय निर्धारित किया है कि कब वह अपनी रिपोर्ट दे सकेगी? तथा कौन सी विशेष अड़चन पड़ रही हैं जिनके कारण इतनी देरी हो रही है?

**Shri S. V. Ramaswamy:** They are touring all round. They have already gone round four Railway Administrations and are going round the other four. They have to collect a mass of evidence. Therefore, how long it will take we are not in a position to say now.

**Shri P. C. Borooah:** May I know whether the special *ad hoc* organisation of the Railways consisting of safety councillors, as recommended by the Kunzru Committee, has been constituted; if not, what is the Government's decision on that?

**Shri S. V. Ramaswamy:** They have not yet been constituted. The recommendation has been received barely a month ago and we are trying to look into it.

**Shri D. C. Sharma:** The hon. Minister said that seven recommendations had been made for implementation and that there are observations and other things—he has made a distinction between these. Anyhow, may I know as to how many of these recommendations for implementation have been put into effect by this time and, if they have not been put into effect, by what time these will be put into action?

**Shri S. V. Ramaswamy:** The seven items refer to certain intricate matters which are under consideration. As regards the rest, in some cases orders

have been issued and in the case of the rest they will be issued in due course.

**Shri D. C. Sharma:** I want to know what has happened to those seven concrete recommendations. I am not talking about the observations and other things.

**Shri S. V. Ramaswamy:** As I submitted, there are 7 recommendations which are under consideration of the Board.

**Shri A. P. Sharma:** What are the recommendations of the Kunzru Committee to increase personal contact with the staff to educate them in safety consciousness? What steps have Government taken about those recommendations?

**Shri S. V. Ramaswamy:** The recommendations have been placed on the Table of the Sabha along with the views of the Board. The hon. Member may kindly go through them.

**श्री यशपाल सिंह :** क्या यह सच है कि रेलवे रैनिजेंट्स कमेटी के मेम्बरान को टी० ए० और डी० ए० ज्यादा से ज्यादा दिया जा रहा है लेकिन वह छः महीने बाद भी डिस्मिशन नहीं दे रहे हैं? भत्ता उड़ा रहे हैं पर काम कुछ नहीं कर रहे हैं?

**Mr. Speaker:** Order, order.

#### Cotton Growers

\*6. **Shri D. N. Tiwary:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that in the 3rd week of January 1963, he met some Members of Parliament and assured them that his Ministry jointly with the Ministry of Commerce and Industry would devise ways and means on a long term basis for safeguarding the interest of the Cotton growers;

(b) whether the Indian Central Cotton Committee also discussed this issue in its meeting held on the 16th February, 1963; and